Scheme

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Year

Minimum and maximum period

Month

Days

Number of temporary officers:

 					_	Senn Hemp Grading	Tobacco Grading	Wool Grading
Class I Officers		•		•		Nil	I	Ī
Class II Officers	-•	•	•	•	•.	8	1.8	. 14

STATEMENT

Minimum and Maximum periods of service of these officers in the Directorate of Marketing and Inspection:

CLASS I OFFICERS

Tobacco Grading Wool Grading	:	: :	: :	2 IO	10 0 12 10 124 0		
- Signature - Company - Co	С	LASS II	OFFIC	ERS • · · · · · ·	1 - E.M. Walt		
Scheme	Minimum Period			Maximum Period			
Scheme Succession of the succession of the	Year	Month	Day	Period of Service	No. of officers		
Senn Hemp Grading			14	16 yrs. 5 months Between 9-10 yrs. 3-4 yrs. 2-3 yrs. 1-2 yrs. Less than 1 year.	1 2 2 2 1 2 1 2 1 2 1 2 1 2 1 2 1 2 1 2		
Tobacco Grading Control of the state of the	وأحمدها		20	7 years 5 months Berween 5-6 yrs. , 4-5 yrs. , 3-4 yrs. , 2-3 yrs. , 1-2 yrs. Less than 1 year Year Month Day 6 3 0	7 1 2 2 2 2 2 2 2		

STATEMENT RE. THE FLOOD SITUATION IN ORISSA

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): Sir, reports of the serious situation created by recent floods in Orissa have been appearing in the Press, and the Members of this House would naturally be anxious to be informed of the situation. The State Government have not yet been able to iget reports from all the affected areas

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due to disruption of telephone and telegraph communications. Road and rail communications have also been seriously affected due to a large number of breaches. As we apprehended some delay in the receipt of detailed, information from the State Government, we directed a senior Technical Officer of the Central Water and Power Commission to proceed to Orissa to make an on the spot study of and assess the flood situation and keep the Government of India informed of the position.

[Shri J. S. L. Hathi.]

Flood Situation

The first report from the State Government on the flood situation was received only on the morning of the 24th of August by wireless covering the period from the 16th to the 18th August, 1960. Owing to heavy and widespread rainfall In all river catchments, the Baitarani, Brahmani, Mahanadi, Kathuri Salandi and Subernarckha were in high spate simultaneously. The floods in the Baitarani and the Brahmani were the highest ever. Embankments and canal systems are reported to have suffered serious damage at several places due to breaches. The details of these breaches and the extent of damage are being ascertained by the State Government. The Districts reported to have been seriously affected by floods are Balasore, Cuttack, Sambalpur, Dhenkanal, Puri, Phulbani and Mayur-bhanj. Road and rail communications have been cut off at several places and extensive damage has been caused to standing crops. Loss of cattle has also been heavy. Many houses have been damaged and some washed away. Further information on the flood damage, districtwise, as reported by the State Government, is as follows:

Balasore District

Area affected About 1,000 square miles 3 lakhs. Population affected Human lives lost

Cuttack District

Area affected IJ5CO square miles 6 lakhs Population affected Human lives lost

Sambalpur District

14 persons are reported to have lost their lives

Dhenkanal District

200 square miles 30,000 Area affected Population affected Human lives lost

The State Government have undertaken relief and rescue operations on an extensive scale. Arrangements are being made by them to supply paddy

seedlings to cultivators for re-transplantation. Distribution of taccavi loans has also been

in Orissa

I may assure the House that any request from the State Government for assistance to deal with the food problems will receive my utmost consideration. As for relief operations, the State Governments are eligible for financial assistance from. the Centre in accordance with the instructions issued by the Ministry of Finance.

As soon as more detailed information is received

from the Government of Orissa, I shall lay a statement on the Table of the House. It is my intention and that of the Minister for Irrigation and Power to visit the flood affected areas within the Next couple of days.

SHRI BHUPESH GUPTA (West Bengal): Sir, I hope the hon. Minister will agree to a discussion on this subject because many reports are coming. I have already given notice for a discussion.

SHRI M. S. GURUPADA SWAMY" (Mysore): May I know from the hon. Minister whether it has come to his notice that as a result of widespread rainfall in certain parts of Punjab very heavy damage has been caused to men as well as to various villages and whether the Punjab Government has approached the Government of India in this regard for financial assistance? May I also know the extent of the damage caused and the relief that has been given so far?

SHRI J. S. L. HATHI: I have not yet got full information about Punjab.

SHRI FARIDUL HAQ ANSARI (Uttar Pradesh): May I know howmuch financial help has been given to Orrissa by the 'Centre' up till now?

SHRI J. S. L. HATHI: Up till now no financial assistance has been given by the Irrigation and Power Ministry

but according to the prevailing rules they are entitled and they will be given all assistance.

DR. H. N. KUNZRU (Uttar Pradesh): Did the Minister concerned make an enquiry five or six years ago when too Orissa was hit by severe floods in regard to the possibility of reducing the severity of these floods or of protecting the interests of the people of Orissa in some other way?

SHRI J. S. L. HATHI: Yes, Sir, There were severe floods in 1955. Since then the State has established a Flood Central Board and there is also a high-level committee on floods. They have made several suggestions.

SHRI BHUPESH GUPTA: But the trouble with this Government is

MR. CHAIRMAN: Order, order.

DR. H. N. KUNZRU: When were these suggestions made?

SHRI J. S. L. HATHI: Last year by the high-level committee.

DR. H. N. KUNZRU: And what action has been taken to give effect to them?

SHRI J. S. L. HATHI: Well, actions are being taken.

Dr. H. N. KUNZRU: What is it, Sir? There are floods in Orissa year after year and in some years the floods are of a very severe character.

SHRI J. S. L. HATHI: This time, as I said in the statement, all the big rivers have been in spate simul-tanecu'y. That is the reason why these floods have been severe and the other reason is that the embankments have also been damaged.

SHRI BHUPESH GUPTA: Between two floods they do not do anything. That is the trouble with them. Year after year it is pointed out that certain steps should be taken when the

floods subside. But we see the Government coming here and making a statement after every flood and we discuss it here. The same is the experience in other parts of the country also. Sir, this should be discussed because many things have to be said and they have got to explain their role in this matter.

DR. H. N. KUNZRU: Is it a fact that in 1955 not only the Baitarani and the Brahmani rivers were in flood but some other rivers also were in flood?

SHRI J. S. L. HATHI: May have been; I do not recollect actually which of the rivers were in flood then.

SHRI HARIHAR PATEL (Orissa): The magnitude of the calamity owing *to* floods in Orissa has been very serious and it may not be within the capacity of the State Government to extend all the necessary relief measures to the affected people. So I would suggest that some prompt steps should be taken to help them. Now, may I know if any amount has been sent from the Prime Minister's Relief Fund?

SHRI BHUPESH GUPTA: By Government?

SHRI HARIHAR PATEL: Or by Government?

SHRI J. S. L. HATHI: As I said, relief is being given by the Home Ministry but I have no information whether any amount has actually been sent by that Ministry.

SHRI BHUPESH GUPTA: Strange, strange. I want to know from the hon Minister

MR. CHAIRMAN: Order, order.

SHRI N. M. LING AM (Madras): May I know if the State Government has specifically asked for immediate relief? We hear from the papers that even the West Bengal Chief Minister has sent a donation of Rs. 1,000.

SHRI BHUPESH GUPTA: Sir, I want to

Papers laid

MR. CHAIRMAN: Wait; let him answer.

SHRI BHUPESH GUPTA: Together he can.

MR. CHAIRMAN: You can't mix two questions.

SHRI N. M. LING AM: I wanted to know specifically whether there was an S.O.S. from Orissa asking for immediate relief and if so, may I know that what the Government are doing about it?

SHRI J. S. L. HATHI: The Irrigation and Power Ministry has not received any request from the State Government for financial assistance up till now. But we have sent a Technical Officer to give all technical assistance. And on that aspect whatever is required, we shall give. But the money for relief work is not granted by the Ministry of Irrigation and Power. It is being done by the Home Ministry.

SHRI BHUPESH GUPTA: I am reminded of King Canute.

MR. CHAIRMAN: Don't remember about King Canute.

SHRI BHUPESH GUPTA: He could not stop the tide. How is it that the Minister is here? Two floods have taken place and serious havoc has been wrought.

MR. CHAIRMAN: People have suffered.

SHRI BHUPESH GUPTA: For whom we have very great sympathy. How is it that the Ministry does not come into the picture and find out what kind of assistance is required? They should be in a position to state it.

cm the Table PAPERS LAID ON THE TABLE

NOTIFICATION PUBLISHING THE SHIP-PING DEVELOPMENT FUND COMMITTEE (GENERAL) RULES, 1960.

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT COMMUNICATIONS (SHRI RAJ BAHADUR): Sir, I beg to lay on the Table, under subsection (3) of section 458 of the Merchant Shipping Act, 1958, a copy of the Ministry of Transport and Communications (Department of Transport) Notification G.S.R. No. 938, dated the 8th August, 1960, publishing the Shipping Development Fund Committee (General) Rules, 1960. [Placed in Library. See No. LT-2318/60]

REPORT (DECEMBER, 1959) OF THE STUDY TEAM ON COMMUNITY DEVELOP-MENT—INDUSTRIAL PILOT PROJECTS

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): Sir, on behalf of Shri S. K. Dey, I beg to lay on the Table a copy of the Report of the Study Team on Community Development—Industrial Pilot Projects (December, 1959). [Placed in L'brary. See No. LT-2319/60].

NOTIFICATIONS UNDER THE ESSENTIAL **COMMODITIES ACT, 1955**

THE DEPUTY MINISTER OF AGRI-CULTURE (SHRI M. V. KRISHNAPPA): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Food): —

> (i) Notification G.S.R. No. 941/ Ess. Com., dated the 6th August, 1960. publishing the Bombay Sugar (Export Control) (Amendment) Order, 1960.